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## Raipur: Chhattisgarh Government sanctions Rs 3.80 crore to aid labourers in crisis

Chhattisgarh Building and Other Construction Workers Welfare Board also sanctions funds for all the districts, on instructions of (
Minister Mr. Baghel

Sanctioned funds to be utilized for providing food, shelter, medical support, transportation and other facilities for registered labour crisis or in need

Raipur, 31 Ma

On instructions of Chief Minister Mr. Bhupesh Baghel, State Government's Labour Department has sanctioned Rs 3 crore 80 lak labourers affected due to lockdown. This amount has been sanctioned by Chhattisgarh Building and Other Construction Workers Board to all the districts of the state.

Sanctioned funds will be utilized by Chhattisgarh Building and Other Construction Workers Welfare Board for providing immedia including food, shelter, medical facility, transportation etc as per the requirement, to registered labourers, who are facing problem the circumstances created due to corona virus (COVID-19) pandemic.

The Board has sanctioned Rs 20 lakh each to Assistant Labour Commissioners of Raipur, Baloda-Bazar, Bilaspur, Mahasamund, Korba Champa, Raigarh, Bastar, Sarguja, Durg and Rajnandgaon districts. Likewise, Rs 10 lakh each has been sanctioned to concernec officials in Gariband, Dhamtari, Mungeli, Kondagaon, Kanker, Dantewada, Sukma, Narayanpur, Bijapur, Surajpur, Balrampur, Koriya, Balod, Bemetara, and Kawardha district.

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